

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:306

ANSWERED ON:03.07.2009

RURAL DEVELOPMENT SCHEMES

Baalu Thiru Thalikkottai Rajuthevar;Chowdhury Shri Adhir Ranjan;Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of funds sanctioned/released to States and utilized by them under various rural development and poverty alleviation schemes during each of the last three years and the current year, scheme-wise/ State-wise;
- (b) the achievements made during the said period under each scheme;
- (c) the number of people living below poverty line benefited under each of these schemes;
- (d) whether any study/review has been conducted to know the improvement in standard of life in rural areas following the implementation of these schemes;
- (e) if so, the details thereof; and
- (f) monitoring mechanism set up by the Government for proper implementation of these schemes?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b) The Ministry of Rural Development is implementing several schemes of rural development and poverty alleviation through the State Governments and Union Territories (UT) Administration. These include National Rural Employment Guarantee Act (NREGA), Swarnajayanti Gram Swarajgar Yojana (SGSY) for poverty alleviation and employment generation in rural areas of the country. The other schemes of the Ministry like Indira Awaas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Integrated Watershed Management Programmes (IWMP), Accelerated Rural Water Supply Programme (ARWSP) and Total Sanitation Campaign (TSC) are also being implemented for providing basic amenities and area development. The amount of Central release to States and UTs, amount utilized and achievements under NREGA, SGRY, SGSY, IAY, PMGSY, IWMP (Drought Prone Areas Programme, Desert Development Programme and Integrated Wasteland Development Programme), ARWSP and TSC during each of the last three years 2006-07, 2007-08, & 2008-09 and the current year 2009-10 (upto May, 2009) are given in Annexure.

(c) NREGA is a demand driven programme and hence its beneficiaries are both Below Poverty Line (BPL) and Above Poverty Line (APL) families. The beneficiaries under SGSY and IAY are BPL families. Under TSC, financial assistance is given to BPL families.

(d) & (e) Several Studies conducted by the Ministry of Rural Development through independent research agencies in order to evaluate rural development schemes relevant improvement in standard of living in rural areas.

(f) The Ministry has adopted a comprehensive multi-level and multi-tool system of monitoring of its programmes. The monitoring tools are District-wise Data Management, Periodical Progress Reports>Returns, Area Officers Schemes, Utilisation Certificate/Audit Reports, review by Union Ministers, Performance Review Committee (PRC), National Level Monitors (NLM) and Vigilance and Monitoring Committees (V&MCs) at State and District Level. The monitoring is also carried out using e-governance methods.